

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

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Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2020 (TUESDAY)

COURT IV

10:30 AM

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd. <b>With</b>	Rajesh Rai	Shrishti Juneja
2.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. <b>With</b>	Rajesh Rai	Shrishti Juneja
3.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	Shrishti Juneja

### **For Orders**

4.	I.A. No. 859 of 2020 in Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	Rakshit Goyal
5.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
6.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. <b>With</b>	Sreenita Ghoshdastidar	Kasan Khanna
7.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	Kasan Khanna

<b>8.</b>	Comp. App. (AT) No.325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors.  <b>With</b>	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6
<b>9.</b>	Comp. App. (AT) No.328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6

**For Admission (After Notice)**

<b>10.</b>	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
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**For Hearing**

<b>11.</b>	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors. <b>With</b>	Sourabh Gupta	Yogesh Kumar Jagia-R1&2
<b>12.</b>	Comp. App. (AT) No. 03 of 2020	Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr.	Sachin Midha	Yogesh Kumar Jagia-R1&2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>13.</b>	Comp. App (AT) No. 261 of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	Raghvendra Srivastva-R1 & R9 Goutham Shivshankar-R3 & R5

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**By Order**

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